

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

REALISATION OF MONEY BY PAKISTAN CUSTOMS AUTHORITIES FROM INDIAN BUSINESSMEN

576. SHRI T. M. DASGUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are aware that for the last five years. East Pakistan customs authorities posted at Belouia Railway Station (East Pakistan) have been realising from Indian businessmen of Belouia (India) for goods booked by them from India to India, an amount equivalent to double the value of goods fallen short or lost in transit in East Pakistan over Pakistan Railway instead of payment of the value of such goods;

(b) if so, what is the amount of money so far realised from the Indian businessmen of Belouia by East Pakistan customs authorities; and

(c) what steps Government have taken to end this anomaly and to have the money refunded?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir. A representation to this effect has been received.

(b) No information is available.

(c) The matter has been taken up with the Government of Pakistan.

MEMORANDUM FROM THE BIHAR COAL MAZDOOR SABHA

577. SHRI NIREN GHOSH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

[] English translation. 596

R.S.—4.

(a) whether Government have received any memorandum from the Bihar Coal Mazdoor Sabha regarding various flagrant malpractices prevailing in the Raniganj and Jharia coal belt;

(b) if so, what are the nature of the complaints made therein;

(c) whether Government have made any investigation into those complaints; and

(d) what action Government are taking to remove them?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) Yes, from Bihar Koyala Mazdoor Sabha, in response to a circular letter from Government to all Central organisations of employers and workers.

(b) The complaints include forced casualisation of workers, absence of certified Standing Orders, delay in payments, formation of company unions, intimidation, harassment, victimisation and dismissal of workers.

(c) and (d) These complaints are being examined along with complaints received from other organisations.

578. [Transferred to the 27th August, 1962.]

ADVISORY COMMITTEE ON LABOUR WELFARE

579. SHRI T. M. DASGUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any Advisory Committee for Labour Welfare in Tripura; and

(b) whether the registered Tea Garden Labour Unions are consulted when a new welfare centre is opened in any Garden?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) and (b) The information

is being collected from the Tripura Administration and will be laid on the Table of the House.

**SHORTAGE OF DOCTORS IN TEA GARDENS,
TRIPURA**

580. SHRI T. M. DASGUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is shortage of doctors in the tea gardens of Tripura;

(b) if so, which are the gardens where there is no qualified doctor; and

(c) what steps the Labour Department, Tripura, has taken to man the dispensaries with qualified doctors?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) to (c) The required information is being collected from the Tripura Administration and will be placed on the Table of the House when received.

**HOUSES FOR TEA GARDEN LABOURERS IN
TRIPURA**

581. SHRI T. M. DASGUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how much money was provided in the Second Plan to be paid as loan to the Tea Gardens for construction of houses for labourers and how much money was taken by Tea Gardens authority for the purpose;

(b) how many houses were constructed, gardenwise, in Tripura according to the specification of Advisory Committee for Housing for Tea Gardens; and

(c) the reason of shortfall if there is any?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) Out of Rs. 50-67 lakhs provided in the Second Plan for grant of loans to the plantations including

tea gardens for construction of workers' houses, Rs. 13-87 lakhs were drawn by the State Governments for disbursement to planters.

(b) According to available information, 24 houses were constructed according to approved standards in tea gardens of Tripura upto 31st December, 1961. Garden-wise figures are not available but will be obtained and placed on the Table of the House.

(c) Weak financial condition of gardens.

व्यवसाय सम्बन्धी पुस्तिकायें

५८२. श्री भगवत नारायण भार्गव : क्या श्रम तथा सेवानियोजन मंत्री अपने मंत्रालय के वर्ष १९६१-६२ के हिन्दी प्रतिवेदन (खंड २) के पृष्ठ २३ को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) अंग्रेजी में प्रकाशित की गई व्यवसाय संबंधी पुस्तिकाओं की तुलना में हिन्दी में ऐसी पुस्तिकायें कम संख्या में प्रकाशित करने के क्या कारण हैं ; और

(ख) क्या ये व्यवसाय संबंधी पुस्तिकाएं अन्य प्रादेशिक भाषाओं में भी प्रकाशित की गईं ; यदि हां तो प्रत्येक भाषा में कितनी-कितनी प्रकाशित की गईं ?

t [CAREER PAMPHLETS

582. SHRI B. N. BHARGAVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to page 23 of the Hindi Report of his Ministry for the year 1961-62 (Volume II) and state:

(a) the reasons for publishing less number of Career Pamphlets in Hindi in comparison to those published in English; and

(b) whether the Career Pamphlets were also published in other regional languages; if so, their number in each of the languages?]

f]] English translation.